

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.01.2020

NOTICE

Take notice that the following matters Adjourned on 20.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	20.01.2020	06.02.2020
2.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	20.01.2020	06.02.2020

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- 1. Notice Board**
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By Order

**-sd/-
Registrar**